GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS
OFFICE OF THE REGISTRAR OF COMPANIES
TAMILNADU, COIMBATORE
No.7 AGT BUSINESS PARK, PHASE II, 1ST FLOOR
CIVIL AERODROME POST, COIMBATORE - 641 014.

ROC/CBE/ADMN/2019

01.07.2019

OFFICE ORDER - 16

In supersession of earlier office orders and in terms of the provisions of Section 19(1) and Section 5 of the Right to Information Act,2005, the following officer and officials of this office are hereby designated as Appellate Authority/ Public Information Officer/ Assistant Public Information Officer with immediate effect.

<table>
<thead>
<tr>
<th>Sl.No.</th>
<th>Name &amp; Designation of the Officer/ Officials</th>
<th>Designated under RTI Act</th>
</tr>
</thead>
</table>
| 1      | Shri C.S.GOIVINDARAJAN
Registrar Of Companies                  | First Appellate Authority |
| 2      | Shri P.GANESAN
Senior Technical Assistant         | Central Public Information Officer |
| 3      | Shri R.RAVICHANDRAN
Junior Technical Assistant          | Asst. Central Public Information Officer |

(C.S.GOIVINDARAJAN)
REGISTRAR OF COMPANIES
TAMILNADU, COIMBATORE

Copy to:-

1. The Secretary to the Govt. of India, New Delhi
2. All the Regional Directors, Ministry of Corporate Affairs
3. All the Registrar of Companies
4. All Official Liquidators
5. Personal File

01 JUL 2019

DESPATCHED